

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 25.09.2002

OA No.89/98

Moti Singh s/o Kanhaya Singh r/o Plot No.9, Rajendra Colony, Dhola Bhatta, Ajmer, at present employed on the post of Electrical Fitter Grade-I, under District Electrical Engineer (P), Ajmer Division.

.. Applicant

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Mumbai.
2. District Electrical Engineer (P), Western Railway, Ajmer Division, Ajmer.
3. Shri Kantilal, Electrical Fitter Gr.I through District Electrical Engineer, Western Railway, Ajmer Division, Ajmer.

.. Respondents

Mr. Shiv Kumar, counsel for the applicant

None appeared for the respondents

CORAM:

Hon'ble Mr. H.O.Gupta, Member (Administrative)

Hon'ble Mr. M.L.Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that he wants to withdraw this OA. Prayer granted. The OA is dismissed as withdrawn.


(M.L. CHAUHAN)

Member (Judicial)


(H.O.GUPTA)

Member (Administrative)